THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/3557/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Dipankar Bora,

District & Sessions Judge,

Dima Hasao.

Dated Guwahati, 30 May, 2025.

Sub:-

Casual leave.

Ref:-

Your Letter No.DJ/DH/I-1/2025/1189/Estt., dated 27.05.2025.

Sir.

With reference to the above, I am directed to inform you that you have been granted casual leave on 02.06.2025 and 03.06.2025, along with station leave permission from the evening of 31.05.2025 till the morning of 04.06.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/3558/A, dated 736-05-25

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)